

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 34(ND)2017  
**CA. NO.**

**CORAM:**



**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

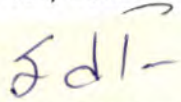
**NAME OF THE COMPANY** Mr. Subhash Yadav V/s. M/s. Verivoz Communications Pvt. Ltd.& Ors.

**SECTION OF THE COMPANIES ACT:** 241/242

<b>S.NO</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Rishu Sood Proxy Counsel for Gursar	Adv.	Respondents	
2.	Joly P Varghese Ajay Chandola	Adv.	Petitioner	

**Order**

Mr. Rishi Sood has appeared on behalf of the Respondent's counsel and has apprised this Bench that he had received a telephonic call from the Respondent's counsel stating that he was unwell. He therefore prays for an adjournment. As none is present on behalf of the petitioner, adjourned to 24<sup>th</sup> July 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

  
[ INA MALHOTRA ]  
MEMBER [J]

(Shipra Mittal)